

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 3144-3145/2024

ABHINESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 292607/2024 - INTERIM BAIL)

Date : 09-01-2025 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Rishi Malhotra, Sr. Adv.
Mr. Prem Malhotra, AOR
Ms. Ansuiya, Adv.

For Respondent(s) Mrs. Garima Prashad, Sr. Adv.
Mr. Adarsh Upadhyay, AOR
Mrs. Pooja Kabra, Adv.
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At request of learned senior counsel appearing for the
respondent-State, list the matters after two weeks.

(SWETA BALODI)
COURT MASTER (SH)

(POONAM VAID)
ASSISTANT REGISTRAR